## No. 25/2/2016-NCLT National Company Law Tribunal

6<sup>th</sup> Floor, Block -3, CGO Complex, Lodhi Road New Dlhi-110003

Dated 29th July, 2016

## ORDER

Reference order no. 10/03/2016-NCLT dated 5.7.2016 and file no. 25/2/2016-NCLT dated 22.7.2016.

- All petitioners/applicants of pending cases (CLB matters) are hereby directed to file two more complete set of case file before two days of scheduled hearing.
- It has also been decided that w.e.f. 1<sup>st</sup> August, 2016, the cause list containing the
  erstwhile CLB cases or new matters will be published in running without mentioning any
  specific timings.

By order of the National Company Law Tribunal.

(Shiv Ram Bairwa)

Registrar

## Copy to:

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- All Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- Officers of National Law Tribunal, Principal Bench, New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Gauhati/ Hyderabad.
- All Registrars of Companies
- 6. The Institute of Chartered Accountants of India, ITO, New Delhi.
- The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi-110003.
- 8. Bar Councils New Delhi/ Kolkata/Mumbai/Chennai.
- 9. NCLT, website/Notice Board